

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

OA No.3642/2017
MA No.3848/2017

This the 12th day of October, 2017

**Hon'ble Shri Justice Permod Kohli, Chairman
Hon'ble Shri K N Srivastava, Member(A)**

1. M.S. Chaithanya, S/o M. Tejendranath
Aged 33 years, Deputy Manager(Technical)
PIU, Vijayawada, National Highways
Authority of India
R/o Plot No.85, H.No.52-1/5-9
Third Cross, Second Main Road
Veterinary Colony, Vijayawada
Andhra Pradesh.
2. Anant Lal, S/o Kameshwar Prasad
Age 35 years, R/o Flat No. K-2
Utsav Residency, Zila Parishad Road
Jyoti Nagar, Silifuri-734001, WB
3. Utkarsh Shukla, S/o Diwakar Shukla
Age 28 years, R/o A-58, Indira Nagar
Raebarelli-229001, UP ... Applicants

(By Advocates: Shri V. Elanchezhiyan and Shri Amit Kr. Srivastava)

Versus

The National Highways Authority of India
Rep. by its Member(Administration)
G.5&6, Sector 10, Dwarka
New Delhi-110075. ... Respondents

Order (Oral)**Justice Permod Kohli:**

Learned counsel for the applicant seeks to withdraw this OA. Accordingly, the OA is dismissed as withdrawn. All ancillary applications shall stand disposed of.

(K N Shrivastava)
Member(A)

(Justice Permod Kohli)
Chairman

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